

LDT of ships were awaiting delivery at the ship-breaking sites. The corresponding figure of ships awaiting delivery on 1.4.1984 was only 21,548 LDT. Thus, no decline has taken place in the ship-breaking activity.

(d) The quantity of ships to be imported is decided from year to year on the basis of demand for and availability of rerollables in the country.

(e) The question of exemption of ship-breaking activity from excise duty on rerollable scrap generated from ship-breaking is under consideration of the Government.

**Scheduled Caste and Scheduled Tribe
Employees in Geological
Survey of India**

4494. SHRI ANADI CHARAN DAS : Will the Minister of STEEL, MINES AND COAL be pleased to state :

(a) the total number of employees in the Geological Survey of India and also in the office of the Geological Survey of India, Bhubaneswar as on 1 March, 1982 and on 1 March, 1985, category-wise;

(b) the number among them of Scheduled Caste and Scheduled Tribe employees on these dates, category-wise;

(c) whether reservation rules in favour of Scheduled Caste and Scheduled Tribe employees are being followed and rosters maintained;

(d) the reasons for the shortfall, if any;

(e) the steps taken to fill the quota reserved for Scheduled Castes and Scheduled Tribes; and

(f) the number of reserved posts lapsed during the last three years and whether carried forward rules were applied in these cases ?

THE MINISTER OF STEEL, MINES AND COAL : (SHRI VASANT SATHE) : (a) to (f). The information is being collected and will be laid on the Table of the House.

**Multinational Companies and Balance
of Payment**

4495. SHRI C. P. THAKUR : Will the

Minister of FINANCE be pleased to state :

(a) the help the multi-national companies have given the country in respect to balance payment position during the last three years; and

(b) the ratio of import and export bill of these companies ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b). The information is being collected and will be laid on the Table of the House.

**Spurt in Gold Smuggling in
Bombay Coast**

4496. SHRI R. M. BHOYE : Will the Minister of FINANCE be pleased to state :

(a) whether Government are aware that there has been a sudden spurt in smuggling of gold in Bombay coast particularly from Kolaba District during the last three years;

(b) whether reports have been received regarding the smuggling of gold from other districts of Maharashtra, also, if so, the names of such districts; and

(c) the new places from coastal areas which have come to the notice of Government where the activities of smuggling are on large scale ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c). Reports received by the Government indicate that West Coast of India, particularly the Bombay Coast, continues to be highly vulnerable for smuggling of gold in particular. There has been a substantial increase in the seizures in 1984, as compared to 1983 due to the further widening of the difference between the domestic and international prices of gold. However, no district-wise data regarding seizures etc. are maintained. Owing to the various factors, the vulnerability of any particular area on the West Coast keeps on varying.

**Provision of Adequate Funds for
Development of Corporate Sector**

4497. SHRI AMAR ROY PRADHAN ;